

[English]

Universal Primary Education

137. SHRI VIJAY GOEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have achieved the goal of universalisation of primary education in Delhi;

(b) if so, the details thereof;

(c) if not, the time by which it is likely to be achieved;

(d) the number of children proposed to be provided primary schooling and expenditure likely to be incurred for the purpose; and

(e) the resources mobilised by the Government to achieve universalisation of primary education in Delhi?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) to (e) The information is being collected from the Government of National Capital Territory of Delhi and will be laid on the Table of the Sabha.

Traffic Condition in the Capital

138. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Supreme Court has issued directions in regard to improve the traffic conditions in the capital;

(b) if so, the reasons for not implementing the directions of the Supreme Court; and

(c) the steps taken by the Government to regulate traffic strictly to check accidents, fatal deaths on roads and chaotic vehicular traffic on the roads in the capital?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Yes, Sir.

(b) The directions issued by the Apex Court are being implemented by Delhi Police.

(c) The Delhi Traffic Police have launched some low cost traffic management schemes in congested areas like Dhaura Kuan, Pusa Road, Rama Road. Similar schemes are in progress at Connaught Place, Chandni Chowk and in some other important commercial areas. Due to the various regulatory

measures taken by Delhi Traffic Police, there has been a perceptible decline in the number of fatal accidents in 1998 as compared to the previous year.

[Translation]

Fertilizer Production

139. SHRI ARVIND KAMBLE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government are contemplating to implement the new fertilizers policy to boost fertilizer production in the country;

(b) if so, the details thereof and the time by which this policy is likely to be implemented in the country; and

(c) the details of the provisions made to encourage private fertilizer manufacturers?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) to (c) The High Powered Fertilizers Pricing Policy Review Committee (HPC) has made recommendations regarding a new fertilizer policy. Inter-Ministerial consultations and dialogue with the industry have been undertaken in regard to the recommendations made by the High Powered Committee. A new fertilizer policy will be announced after conclusion of this exercise.

Regular Supply of Commodities Under PDS

140. SHRI RAMPAL UPADHYAY : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the supply of sugar, wheat and rice to ration shops is not regular and sufficient;

(b) if so, the reason therefor; and

(c) the remedial measures taken to ensure regular and sufficient supply of these commodities under Public Distribution System?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV) : (a) and (b) For supply of sugar, wheat and rice under the Public Distribution System (PDS) the Central Government and the State Governments are jointly responsible. While the Central Government procures and makes available in bulk and at subsidised prices these commodities to the States/Union Territories, the distribution to the card holders through the network of Fair Price Shops (FPS) is carried out by the State Government/UT Administration.